# GOVERNMENT OF INDIA MINISTRY OF HOUSING & URBAN AFFAIRS

### LOK SABHA UNSTARRED QUESTION No. 1031

#### **TO BE ANSWERED ON JULY 24, 2018**

#### **FUNDS TO MUNICIPAL CORPORATIONS**

#### NO. †1031. SHRI SANJAY KAKA PATIL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether fund allocation is likely to be made to all municipal corporations across the country for underground drainage facility;
- (b) if so, the details thereof; and
- (c) the progress made so far in this regard including consultation with the States?

#### **ANSWER**

## THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF HOUSING & URBAN AFFAIRS

#### (SHRI HARDEEP SINGH PURI)

### (a), (b) &(c) No Madam.

The Ministry of Housing and Urban Affairs has launched Atal Mission for Rejuvenation and Urban Transformation (AMRUT) on 25 July, 2015 in 500 Mission Cities. Underground Drainage (sewerage system) is one of the admissible component under this scheme. Under AMRUT, funds are

allocated to the States/Union Territories based on the urban population and number of statutory towns in the respective State/UT. Funds are not allocated city wise and project/sector wise.

The Ministry only approves the State Annual Action Plans (SAAPs) and releases Central Assistance to the States/UTs as per Mission guidelines. Selection, appraisal and implementation of individual projects is done by the State/UT. SAAPs of all States/UTs for entire Mission period have been approved in first three years itself and State/UT wise allocation has already been made.

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